

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.5740 of 2019

Nilendra Kumar	Petitioner
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---Vs.---

The State of Jharkhand & Ors.	Respondents
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CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	:	Mr. K.K. Ojha, Advocate
For the Respondent-State	:	Mr. Mithilesh Singh, GA-IV

Order No. 5 : Dated 09th July, 2020

Heard Mr. K.K. Ojha, the learned counsel appearing for the petitioner and Mr. Mithilesh Singh, GA-IV appearing on behalf of the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. K.K. Ojha, the learned counsel for the petitioner submits that he has filed and Interlocutory application but the same is not on record.

The office is directed to trace the same and place the same on record.

Post this matter on tomorrow [10.07.2020].

(Sanjay Kumar Dwivedi, J.)

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